NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 154/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Small Industries Development Bank of India , V/s.

Cottstown Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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			6-19-17

ORDER

T.C.P. No. 154/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. It appears that the Petitioner is not interested in pursuing the matter.
- 3. He is again seeking adjournment. Last chance granted.
- 4. To be listed for hearing on **28.11.2017**.

Sd/-BhaskaraPantula Mohan Member (Judicial)

Sd/-

M.K. Shrawat Member (Judicial)

06.11.2017 Ah